

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No. 3585
TO BE ANSWERED ON 21.12.2015

Approval to Educational Institutions

3585. SHRI HARINDER SINGH KHALSA:
SHRI C.R. PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the educational institutes and organisations which are awarding degrees or diplomas to the students in the country;
- (b) whether those institutions are meeting all the procedural and statutory requirements/clearances such as recognition and approval from University Grants Commission (UGC)/All India Council for Technical Education (AICTE)/Medical Council of India (MCI)/Dental Council of India (DCI), etc.;
- (c) if so, the details thereof indicating names of the courses, details of the approval of the respective regulating agency and number of students studying at present;
- (d) whether scanned copies of such approvals have been uploaded on the websites of the institutes prominently for the information of the people at large; and
- (e) if not, the steps taken by the Government in this regard?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a): The University Grants Commission (UGC) has informed that at present there are 740 Universities (46 Central Universities, 342 State Universities, 227 Private Universities and 125 Deemed to be Universities) which are awarding degrees or diplomas to the students in the country. There were 40760 Colleges in the country as on 31st March, 2015. A total of 5749 stand alone institutions responded to the All India Survey on Higher Education (AISHE) during 2012-13.

(b) & (c): Universities are established either by the Act of Parliament or by the Act of the concerned State Legislature. UGC is maintaining a list of Universities at www.ugc.ac.in. The name of a University is included in the UGC list on the basis of the Act as passed by the Parliament or by the concerned State Legislature and notification issued by the concerned Government. Professional Colleges seek the approval of concerned regulatory council(s) for offering professional courses. The list of colleges approved by these councils are available at their websites viz. <http://mciindia.org> for Medical Council

of India; www.aicte-india.org for All India Council for Technical Education; <http://dciindia.org.in> for Dental Council of India; etc.

As per the AISHE Report for 2012-13 there were 3,01,52,417 students enrolled in Indian Universities/Institutions/Colleges at different levels i.e. Graduate, Post-graduate, Research (M. Phil. /Ph.D.) & Diploma. The Report is at <http://aishe.gov.in/aishe/viewDocument.action?documentId=194> .

(d) & (e): The UGC has informed that it has conveyed to Vice Chancellors of Universities on 2nd July, 2015 to display all information regarding the University and its affiliated Colleges on their website for the benefit of the students and parents. The information required to be displayed includes information about courses and relevant approvals from statutory bodies.
